

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDAY): (a) and (b). There was some delay in execution of Mahi Bajaj Sagar Project in earlier stages. However, as per revised programme the work on earthen dam is reported to have been completed and the work on other major components, except the crest gates is now scheduled to be completed by June, 1983, when partial storage of water will be possible and irrigation benefits will start accruing. Crest gates are scheduled to be in position by June, 1984. The power component is proposed to be completed by the end of Sixth Plan. The delay has been attributed by the project authorities to workers' and employees' strike in the State early this year.

(c) The Mahi Bajaj Sagar Project was approved in 1971 by the Planning Commission for an estimated cost of Rs. 31.36 crores. The revised cost has been estimated to be about Rs. 150 crores. The escalation in the cost of the project has been due to increase in scope of the project as also rise in the cost of construction materials, equipment and labour wages, etc.

(d) All efforts are being made to complete the project as per the revised schedule and the progress of the project is being monitored regularly by the Central Water Commission. The dam is nearing completion and the pace of work on the intake and canals has been accelerated.

Printing and Distribution of Asiad Tickets

65. SHRI AMAR ROYPRADHAN: Will the Minister of SPORTS be pleased to state:

(a) the number of tickets printed in each denomination for each game for the Asiad to be held in November this year and the distribution of tickets;

(b) the seating capacity of each stadium;

(c) the number of complimentary tickets in each denomination issued

for each game and the persons to whom given; and

(d) the sale proceed of each game in each denomination?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND OF THE DEPARTMENT OF SPORTS (SHRI BUTA SINGH): (a) The Special Organising Committee for Asian Games 1982 got about 1700 types of tickets of different games, denominations, days and seating blocks in Stadia printed. A list of 129 ticket-selling centres in 91 towns in India is attached. In addition, tickets were made available for sale in 35 countries abroad.

(b) A statement showing the seating capacity of the various stadia is attached.

(c) No complimentary tickets have been issued to any person so far.

(d) It is not possible, at this stage, to indicate the sale-proceed of each game in each denomination, as the sale is still continuing.

Statement

List of Towns where Asian Games Tickets are being sold

CODE	STATES/TOWNS
<i>Andhra Pradesh</i>	
101	Hyderabad
102	Visakhapatnam
103	Vijayawada
104	Guntur
105	Warangal
<i>Assam</i>	
106	Gauhati
<i>Bihar</i>	
107	Patna
108	Dhanbad
109	Jamshedpur
110	Ranchi

CODE	STATES/TOWNS	CODE	STATES/TOWNS
	<i>Gujarat</i>		<i>Maharashtra</i>
111	Ahmedabad	138	Greater Bombay
112	Surat	139	Pune
113	Vadodra	140	Nagpur
114	Rajkot	141	Ulhas Nagar
115	Jamnagar		Sholapur
116	Bhavnagar		Nasik
			Thana
			Kolhapur
			Aurangabad
	<i>Haryana</i>		<i>Manipur</i>
117	Faridabad		Imphal
118	Hissar		
119	Ambala		<i>Meghalaya</i>
120	Karnal		Shillong
	<i>Himachal Pradesh</i>		<i>Nagaland</i>
121	Simla		Kohima
	<i>Jammu and Kashmir</i>		<i>Orissa</i>
122	Srinagar		Bhubaneswar
123	Jammu		Rourkela
			Cuttak
	<i>Kerala</i>		<i>Punjab</i>
124	Trivandrum		Ludhiana
125	Cochin		Amritsar
126	Calicut		Jalandhar
			Patiala
	<i>Karnataka</i>		<i>Rajasthan</i>
127	Bangalore		Jaipur
128	Hubli Dharwad		Jodhpur
129	Mysore		Ajmer
130	Mangalore		Kota
131	Belgaum		<i>Sikkim</i>
			Gangtok
	<i>Madhya Pradesh</i>		<i>Tamil Nadu</i>
132	Bhopal		Madras
133	Indore		Coimbatore
134	Jabalpur		Madurai
135	Gwalior		Tiruchirappalli
136	Durg Bhilai Nagar		Salem
137	Raipur		Tirunelveli

CODE	STATES/TOWNS	CODE	STATES/TOWNS
	Tripura		Chandigarh
	Agartala		Chandigarh
	Uttar Pradesh		Goa Daman and Diu
	Lucknow		Panaji
	Kanpur		Mizoram
	Varanasi		Aizawl
	Agra		Pondicherry
	Allahabad		Pondicherry
	Meerut		Andaman and Nicobar Islands
	Bareilly		Port Blair
	Moradabad		Lakshadweep
	Aligarh		Kavaratti
	Gorakhpur		Gujarat
	Ghaziabad		Gandhinagar
	West Bengal		Delhi
	Calcutta	191	
	Asansol		
	Durgapur		
	Arunachal Pradesh		
	Itanagar		

Statement

STATEMENT SHOWING THE SEATING CAPACITY OF THE VARIOUS STADIA

Events Games	Name of Stadium	Total Seating Capacity
1	2	3
Opening Ceremony	Jawaharlal Nehru Stadium Lodi Road	75006
Closing Ceremony		
Archery	Delhi University Ground	1110
Athletics	Jawaharlal Nehru Stadium Lodi Road	75006
Badminton	Indraprastha Stadium Rajghat	11278 (25000)
Basketball	Talkatora Indoor Stadium	2872

1	2	3
Boxing	Hall of Sports Pragati Maidan	3744
Cycling	Yamuna Velodrome Rajghat	2381
Equestrian	Harbaksh Stadium & Nicholson Range	6590
Football	Jawaharlal Nehru Stadium	75006
	Ambedkar Stadium	17850
	Model Town	11515
Gymnastics	Indraprastha Stadium	11278
Golf	Delhi Golf Club	1500
Handball	Delhi University Ground	3588
Hockey (Men)	National Stadium	21943 (25000)
Hockey (Women)	Shivaji Stadium	5995 (10000)
Rowing	Ramgarh Lake, Jaipur	8000
Shooting	Tughlakabad Shooting Ranges	1260
Swimming	Talkatora Swimming Pool	5815
Table Tennis	Hall of Sports Pragati Maidan	3494
Tennis Lawn	Tennis Stadium Hauz Khas	2584
Volleyball	Indraprastha Stadium Rajghat	11278
Weightlifting	Asiad Centre	2143

Talks on Cauvery Waters Dispute

66. SHRI K. T. KOSALRAM: Will the Minister of IRRIGATION be pleased to state:

(a) the number of times during the past five years the Cauvery waters dispute talks were fixed and the number of times the talks had been cancelled for one reason or the other; and

(b) the steps proposed to be taken by Government to resolve long pending Cauvery Waters dispute between the four Cauvery basin States?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDAY): (a) Since 1978, the inter-State Chief Ministers' meeting on Cauvery waters dispute were convened by the Central Government five times. The meetings were fixed and postponed 18 times due to inconvenience expressed by one or the other.

(b) The Central Government proposes to hold further talks with the Chief Ministers of Cauvery Basin States to iron out the persisting differences and to find an amicable solution to the dispute on a date convenient to all concerned, as soon as possible.